

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2402
TO BE ANSWERED ON 01.08.2018

NUCLEAR SAFETY REGULATORY AUTHORITY

2402. SHRI ANTO ANTONY:

Will the Prime Minister be pleased to state:

- (a) whether the Government proposes to set up a Nuclear Safety Regulatory Authority (NSRA) in the country;
- (b) if so, the details, the objectives and the salient features thereof; and
- (c) the present status of the said proposal along with the time by which it is likely to be set up?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a)to(c) Government of India attaches the highest importance to nuclear safety and will take all the necessary measures to ensure safety of our plants. All nuclear power projects undergo an elaborate in-depth safety review during their various consenting stages, viz. siting, construction, commissioning, etc. In order to convert the functional independence of our national nuclear regulator, Atomic Energy Regulatory Board (AERB), into de jure independence, the proposal for setting up a Nuclear Safety Regulatory Authority (NSRA) is being pursued. The inter-ministerial consultations on the preliminary draft are to be carried out.
